


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 09.02.2017.


**PRESENT:** **SHRI RATAKONDA MURALI, MEMBER (J) AND**  
**DR. ASHOK KUMAR MISHRA, MEMBER (T)**

APPLICATION NUMBER : CP 145/16  
PETITION NUMBER : TP 179/17  
NAME OF THE PETITIONER (S) : ANITE TELECOMS INDIA PVT. LTD.  
NAME OF THE RESPONDENT (S) : ---  
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1.	Perikal. K. Arjun 9341210037	For Petitioner	

Counsel for petitioner is present. He has filed 2 sets of copies. Notices to go to OL, ROC and RD. Registry to issue notices to OL, ROC and RD.

Posted to 17.02.2017.

  
MEMBER (J)

  
MEMBER (T)